

gauge sections have been selected for this purpose?

The Minister of Railways (Shri C. M. Poonacha): (a) Yes, Sir.

(b) Not yet.

(c) Does not arise at this stage.

इस्पात का उत्पादन

*418. श्री क० सि० मन्सूर : क्या इस्पात, खान तथा धातु मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1947 के बाद स्वतन्त्र हुए देशों के बीच जिनमें चीन भी शामिल है इस्पात उत्पादन के मामले में भारत का कौन सा स्थान है ;

(ख) क्या यह सच है कि चीन प्रति वर्ष भारत की अपेक्षा अधिक इस्पात का उत्पादन कर रहा है ; और

(ग) इस्पात के उत्पादन को तेजी से बढ़ाने के लिये क्या सरकार किसी योजना पर विचार कर रही है ?

इस्पात, खान तथा धातु मन्त्री (डा० जगमोहन रेड्डी) : (क) और (ख). चीन के इस्पात के उत्पादन के बारे में विश्वसनीय सूचना उपलब्ध नहीं है। उपलब्ध रिपोर्टों से ऐसा प्रतीत होता है कि क्रूड स्टील के उत्पादन में भारत का स्थान चीन के बाद आता है।

(ग) इस्पात का उत्पादन बढ़ाने के लिये निम्नलिखित योजनाओं पर विचार किया जा रहा है :

(1) बिजार्ई, दुर्गापुर, राउरकेला, टाटा और इंडियन आयरन के इस्पात कारखानों तथा निधी क्षेत्र में विद्युत् शक्ति की उत्पादन क्षमता बढ़ाना।

(2) बोकारी के अलावा दो नये इस्पात कारखानों की स्थापना।

(3) उत्पादन के अधिक प्रगुठे तरीके प्रयत्न।

इसके अतिरिक्त हम इस्पात कारखानों की मशीनें और उपकरण बनाने के काम में प्रगुठे बढ़ रहे हैं और जल्दी ही हम बहुत हद तक स्वतः नये कारखाने लगा सकने की स्थिति में हो जायेंगे।

Monopoly Commission

*419. Shri R. K. Amin: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the reasons why the study of undesirable monopoly practices adopted by public sector industries was precluded from the scope of the Monopoly Commission;

(b) whether Government contemplate to appoint another Monopoly Commission to make the study of monopoly practices adopted by the public sector industries;

(c) whether Government contemplate to appoint a commission to study the concentration of power in the hands of big trade unions which enjoy a dominant power over the supply of labour; and

(d) whether Government contemplate to take any significant measures, besides setting up a body as recommended in the Monopoly Commission, to prevent the growth of unhealthy monopoly practices in this country, both in the private sector as well as in the public sector?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) It is not correct to say that the public sector undertakings adopt monopoly practices. Working of the public sector industries is subject to the control of Parliament through its various Committees and hence it was not considered proper to include the public sector industries in the

terms of Reference of the Monopolies Inquiry Commission.

(b) No, Sir.

(c) No, Sir.

(d) The various measures proposed to be undertaken by the Government to prevent growth of unhealthy monopoly practices are indicated in the Government Resolution dated the 5th September 1966, laid before this House on the 6th September, 1966.

Rates charged per meal in Railway Restaurants

*420. Shri S. Kandappan:
Shri Nambiar;
Shri Sradhakar Snpakar:

Will the Minister of Railways be pleased to state:

(a) whether there is an upward revision of the rates charged per meal in the Railway restaurants and stalls from the 15th May, 1967; and

(b) if so, the reasons therefor?

The Minister of Railways (Shri C. M. Poonacha): (a) and (b). The prices of full meals, vegetarian and non-vegetarian served in Indian style, which have been standardised on all India basis, have been increased with effect from 15-5-1967, having regard to the increase in costs, due to factors such as rise in cost of ingredients, cost of staff etc.

New Railway Lines in Fourth Plan

1950. Shri Ram Kishan Gupta: Will the Minister of Railways be pleased to state:

(a) whether the proposal for the construction of new lines in the Northern Railway zone during the Fourth Five Year Plan period has been finalised; and

(b) if so, the details thereof?

The Minister of Railways (Shri C. M. Poonacha): (a) and (b). The

Fourth Plan proposals for construction of new railway lines, as a whole, have not yet been finalised. However, the following two new Railway Lines on the Northern Railway have been approved for construction during the Fourth Plan period:

1. Pokaran-Jaisalmer—M.G., 105 KMs, cost about Rs. 2.99 crores.
2. Kathua-Jammu—B.G., 80 KMs, cost about Rs. 10 crores.

Conversion of M.G. into B.G. Line between Kotkapura and Fazilka

1951. Shri Ram Kishan Gupta: Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to convert metre gauge line between Kotkapura and Fazilka of the Northern Railway into Broad-Gauge line; and

(b) if so, when it will be converted?

The Minister of Railways (Shri C. M. Poonacha): (a) No.

(b) Does not arise.

Sale of Forged Railway Tickets

1952. Shri Dhuleshwar Moona:
Shri Ram Kishan Gupta:
Shri Ramachandra Ulaka:
Shri K. Pradhani:
Shri Heerji Bhai:
Shri Hukam Chand Kachwal:
Shri Ram Singh Byarwal:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 816 on the 7th April, 1967 and state:

(a) whether the investigations regarding the sale of forged tickets have been completed; and

(b) if so, the result thereof?

The Minister of Railways (Shri C. M. Poonacha): (a) No.

(b) Does not arise.